Office	News Agency	Year		
		196 2—6 3 Rs.	1963—64 Rs.	
	United News of India	(The UNI'S service to AIR started with effect from 27-8-63)	1,02,688·02 (From 27-8-63 31-3-1964)	to

Press Information Bureau Press Trust of India 12,000 12,000 (including the rental of the teleprinter machine)

Information relating to other Ministries is being collected and will be laid on the Table of the House.]

GORAKHPUR LABOUR DEPOT

- *54. SHRI P. K. KUMARAN: Will the Minister of Labour and Employ-MENT be pleased to state:
- (a) whether any reply has since been received from the Government of Uttar Pradesh regarding the proposal to treat the Gorakhpur Labour Depot as an integral part of the National Employment Service; and
- (b) if not, what further steps Government propose to take in this connection?

THE MINISTER OF LABOUR AND IMPLOYMENT (SHRI D. SANJIVAY-YA): (a) and (b) The Labour Depot, Gorakhpur is already functioning as a wing of the National Employment Service for supply of unskilled manpower since 1st April, 1961.

Use of American arms by Pakistani forces in Kutch

*55 SHRI M. S. GURUPADA
SWAMY:
SHRI BHUPESH GUPTA:
SHRI OM MEHTA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the newspaper reports to the effect that U.S. arms have been used by the Pakistani forces against India in the recent intrusion and firing in Kutch area;
- (b) if so, whether Government have taken up the matter with the Government of United States of America; and

(c) what are the reactions of that Government?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON):
(a) Yes Sir.

- (b) Yes, Sir.
- (c) The United States Government have promised to look into this matter.

DELAY IN PRESS DESPATCHES FROM KARACHI AND RAWALPINDI

- *56. SHRIMATI LALITHA (RAJA-GOPALAN): Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that the press despatches sent by the Indian correspondents in Karachi and Rawalpindi are being subjected to inordinate delay; and
- (b) whether it is a fact that despatches regarding Marshal Chen Yi's visit to Pakistan and Dahagram incidents were held up as long as 24 hours?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b) Yes, Sir.

INDIAN BORDER AREAS

- *57. SHRI G. MURAHARI: Will the Minister of Defence be pleased to state:
- (a) whether the Ministry of Defence are in charge of guarding Indian frontiers or whether the Ministry of Home

Affairs are primarily in charge of the border areas; and

(b) what is the demarcation of work relating to border areas between the two Ministries and how the coordination is done?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

The Defence Ministry is responsible for the defence of the country and in this context the responsibility for guarding the frontiers of India is ultimately theirs. The broad division of responsibility between the Ministries of Defence and Home Affairs in regard to guarding of our frontiers is that in normal times border defence which involves mostly police duties, i.e., checking of smuggling and infiltration, enforcement of customs and immigration laws, prevention of escape of offenders, and minor incursions by armed gangs are entrusted armed police units of the States concerned. Such enforcement of the law is essentially the task of the police and cannot be performed by the Army which is raised and trained with an entirely different objective. that extent, the responsibility lies with the State Governments/Ministry of Home Affairs. However, when the country across the border is hostile and there develops a situation which is beyond the capacity of police to deal with, the Army takes over responsibility for defence of the border.

2. The co-ordination between the Ministries of Home Affairs and Defence in regard to the defence of borders and of border areas is secured through a variety of channels including Cabinet Committees, Official Committees frequent consultations, etc.

Iron Ore Mines Welfare Cess

*58. SHRI BABUBHAI M. CHINAI: Will the Minister of Labour and Employment be pleased to state:

- (a) the amount so far collected under the Iron Ore Mines Welfare Cess Act, 1961; and
- (b) the amount spent for welfare amenities upto date?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJIVAY-YA): (a) Rs. 48,74,010.

(b) Rs. 1,17,944.

Houses for Army personnel

- *59. Shri M. RUTHNASWAMY: Will the Minister of Defence be pleased to state:
- (a) whether new quarters have been built in the Cantonment areas during the years 1962-64; if so, how many officers are likely to be provided accommodation; and
- (b) whether any houses have been requisitioned in the Cantonment areas for allotment to army officers; if so, what is the total number of houses so requisitioned in the years 1963-65 up-to-date?

THE MINISTER OF DEFENCE (SHRIY. B. CHAVAN): (a) Yes, Sir. 839 officers have been provided accommodation in these new quarters.

- (b) Yes, Sir. 58 houses have been requisitioned during the years 1963-65 up-to-date.
- *60. [For answer, vide cols. 292—97 supra.]
 - 30. and 31. [Withdrawn]

HINDI IN THE UNITED NATIONS

- 32. SHRI DEOKINANDAN NARA-YAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that the All India Hindi Convention, organised by the Hindi Sahitya Sammelan Allahabad, has requested Government to make efforts making Hindi one of the official languages in the United Nations; and